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- \* IN THE HIGH COURT OF DELHI AT NEW DELHI
- + W.P.(C) 11979/2025 & CM APPL. 48837/2025

SGT ANKIT KUMAR THROUGH HIS FATHER
NARENDRA CHAUDHARY .....Petitioner

Mr. Durgesh Kumar Sharma,

Adv.

Through:

versus

UNION OF INDIA AND ORS.

....Respondents

Through:

**CORAM:** 

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 08.12.2025

**%** 

## C.HARI SHANKAR, J.

Mr. Durgesh Kumar Sharma, learned Counsel for the petitioner seeks leave to withdraw this writ petition. The writ petition is disposed of as withdrawn.

C.HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

**DECEMBER 8, 2025**/*aky*